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W.P(C)No. 301 OF 2000
ITEM No.205

Court No. 3

SECTION PIL
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.301/2000

CEHAT & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA AND ORS.

Respondent (s)

(With Appln(s). for impleading party and intervention and clarification and directions and exemption from filing O.T. and taking affidavit on record and permission to file addl. Documents and permission to submit addl. documents and withdrawal of I.A.No.21 and exemption from filing English Translation and Office report) (for final disposal)

With W.P(C)No.339/2002(for final disposal) (At the Bottom)

Date : 29/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)
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For Respondent (s)

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Mr. J.S. Attri, Adv.

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Mr.Ajay Sharma,Adv.

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Mr.Sakesh Kumar,Adv.

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Mr. M. P. Singh, Adv.,

Mr. Umesh Babu Chuarasia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned to next Friday.

(Vijay Kumar Sharma) (Janki Bhatia)

AR-cum-PS to Hon. Judge Court Master